



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Allocation of work amongst Law Officers.

GOVERNMENT ORDER NO: 2794 - LD (A) of 2018.
D A T E : 07 - 05 - 2018.

In partial modification of all previous orders issued on the subject, it is hereby ordered that Shri Bashir Ahmad Dar, Sr. Additonal Advocate General, Srinagar shall attend to the litigation work of General Administration Department and Jammu and Kashmir Projects Construction Corporation Limited, till further orders in addition to departments already allocated to him.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)
Secretary to Government
Dated: 07-05-2018.

NO: LD(A)2016/35-VI.

1. Learned Advocate General, J&K Srinagar.
2. Commissioner/Secretary to Government, General Administration Department.
3. All concerned Law Officers for information.
4. Director Archives, J&K, Srinagar.
5. Director Litigation, Kashmir.
6. Managing Director, JKPCCL Limited, Srinagar.
7. Special Assistant to the Hon'ble Minister for Law, Justice and Parliamentary Affairs for information of Hon'ble Minister.
8. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
9. Incharge Website, Department of Law, Justice & Parliamentary Affairs.
10. Government Order file.
11. Concerned file.

(Ashish Gupta)
Deputy Legal Remembrancer

7-5-2018